

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

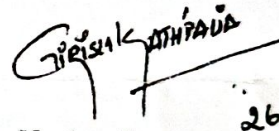
**ORDER**

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No.	Name	From	To
1.	Sh. Rajesh Kumar E.C.: 83787972	JJA in Admn.-III, Central, THC, Delhi	Ahmad in the court of Ms. Sanya Dalal, MM (Mahila Court-02), North-West, Rohini, Delhi
2.	Ms. Anju Bala EC:63685008	SJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi	SJA in Admn. Branch - III (HQs), THC, Delhi.

Note: 1) Order No.26292-298/P&T/Admn.-II/HQs/Delhi/2022 dated 11.04.2022 in respect of Sh. Puneet Luthra, JA hereby stands cancelled.

2) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

  
26.4.22.

(Girish Kathpalia)

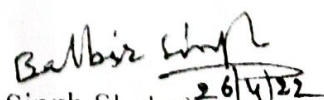
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

29986 - 30002

No. \_\_\_\_\_ P&T/Admn-II/HQs/Delhi/2022 Dated, Delhi the 26 APR 2022

**Copy forwarded for information and necessary action to:**

1. Ld. Principal District & Sessions Judge, Shahdara, KKD, Delhi.
2. Ld. Principal District & Sessions Judge, North-West, Rohini, Delhi.
3. Ld. Officer/Officer-in-charge concerned.
4. The Personal Office of the Ld. Principal D&SJ, HQs, THC, Delhi.
5. The DDOs concerned for further necessary action as per rules.
6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned.

  
26/4/22  
(Balbir Singh Shalar)  
Administrative Officer (Judl.)  
Admn.-II, Central, THC